

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/100/KOB/2023 in IBA/45/KOB/2019
SECTION	44(2) IBBI (LIQUIDATION)
NAME OF PARTIES	DILEEP K P (LIQUIDATOR) IN THE MATTER OF ADHILS BUILDERS AND DEVELOPERS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	DILEEP K P
RESPONDENTS ADVOCATE/ PROFESSIONAL	-

Office  
Notes

**Video Conference**

**15 March 2023**

## O R D E R

**IA(IBC)/100/KOB/2023 in IBA/45/KOB/2019**

Learned Liquidator Mr. Dileep K.P. appears in person. This is an application filed seeking extension of liquidation period from 08.03.2023 to 05.06.2023. Learned liquidator submits that assets of the liquidator have been mostly sold except for some tiles and sanitary items. Earlier also they had sought extensions which were mainly on grounds of pending litigations.

SCC in its meeting held on 3.3.2023 has already approved the extension. In consideration of the submissions, extension as sought for in the application is allowed. Liquidation period is extended till 05.06.2023.

Learned Liquidator is directed to expeditiously complete the process and ensure that no further extensions are sought.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**